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Title: Issues regarding fair inquiry into the communal riot created by Rohingya Immigrants in Telegana.

SHRI ARVIND DHARMAPURI (NIZAMABAD): Hon. Chairperson, Nizamabad parliamentary constituency is home to the legacy of Shri Ambati Shanker Garu, a prominent freedom fighter who drove away the Razakars, the private military of the Nizams of the erstwhile Hyderabad State and upheld his Rashtra Dharma. But today, sadly, Nizamabad has become a hub of anti-India activities supported by the ... * Recently, more than 72 Rohingya immigrants acquired Indian passports, out of which about 32 of them were obtained from a single address in Bodhan town of my parliamentary constituency. Upon initial investigation it was found that all these illegal Rohingya immigrants initially obtained Aadhaar Cards in West Bengal. Further investigation pointed towards the fact that the State police Department was hand-in-glove with these illegal Bangladeshi Rohingya immigrants and that a few police officers who went for police verification for the purpose of issuance of passports did not perform their rightful duty.

According to various media reports, it has also been discovered that even voter identity cards have been found in possession of these illegal Bangladeshi Rohingya immigrants. In addition to this, it has also been discovered that around 46 Rohingyas were detained in Jammu earlier this month and at least three legislators of ... * political party whose presence is largely confined to Hyderabad, Telangana are under scanner after the names of these three legislators have surfaced during questioning of these Rohingyas for facilitating their entry to Jammu

after infiltrating into India from Myanmar *via* Bangladesh. It can also be construed from this fact that the police department was acting at the behest of... * against peace and harmony. This is a serious issue and the Telangana State Government is compromising on our national security.

मैडम, यही रोहिंग्या ने भैन्सा में जाकर कम्युनल राइट्स क्रिएट किया था । यही रोहिंग्या पूरी तेलंगाना में स्प्रेड होकर कम्युनल राइट्स क्रिएट कर रहे हैं । मुझे समझ में नहीं आता है कि वहां की सरकार किस बात की सरकार है? वहां हिन्दुओं का मर्डर हो रहा है, हिन्दुओं का घर जल रहा है और हिन्दुओं को ही जेल में डालते हैं । ऐसी सरकार, केसीआर सरकार तेलंगाना में चल रही है ।
Therefore, hon. Chairperson, through you, I would request the Central Government to initiate a fair inquiry and punish everyone involved in accordance with the relevant laws in this regard.

Thank you.